

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1328
TO BE ANSWERED ON 30.07.2026

Mitigation of human–wildlife conflict

1328. SHRI A. A. RAHIM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated, released and utilised by the Central Government for mitigation of human–wildlife conflict during the last four years, year-wise and State-wise;
- (b) the details of project proposals received from Government of Kerala during those years for mitigation of human–wildlife conflict, along with their present status;
- (c) whether any such proposals are pending with the Central Government and if so, the reasons for the delay in their approval; and
- (d) the steps taken by Government to expedite approval of pending proposals and strengthen measures for mitigation of human–wildlife conflict in vulnerable regions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) & (b): The details of funds released by the Government of India under the Centrally Sponsored Scheme of Integrated Development of Wildlife Habitats which includes the components of Development of Wildlife Habitats and Project Tiger & Elephant for activities which *inter alia* include mitigation of human-wildlife conflict over the last 4 years is at **Annexure-I** and **Annexure-II**.

Under the said scheme, financial assistance is solicited by the States through an Annual Plan of Operation (APO) which emanates from a statutory wildlife management plan for protected areas and tiger conservation plan for tiger reserves which was completely utilized by the State of Kerala over the last 4 years.

(c) & (d): All proposals received by the Central Government have been processed as per the prescribed procedure.

ANNEXURE –I

Annexure referred to in reply to part (a) to (d) of the Rajya Sabha Unstarred Question No. 1328 due for reply on 30.07.2026 regarding “Mitigation of human–wildlife conflict”.

Details of funds released to State/ UT Governments under CSS-‘Development of Wildlife Habitats’ during 2022-23 to 2025-26

(Rs. in lakhs)

S. No.	Name of States/UTs	2022-23	2023-24	2024-25	2025-26
1	A & N Islands	25.125	0*	0*	0*
2	Arunachal Pradesh	276.44062	672.462	1044.819	1456.2773
3	Assam	209.1464	565.10763	1234.4652	791.99959
4	Bihar	0*	336.37223	0*	66.69278
5	Chandigarh	21.6241	16.498	0*	0*
6	Chhattisgarh	104.457	116.24868	135.58248	16.80041
7	Goa	0*	50.10	66.44425	0*
8	Gujarat	200.01	206.99	801.58248	371.54061
9	Haryana	30.1575	167.85	232.9722	205.32605
10	Himachal Pradesh	114.3205	94.15328	172.31067	80.14962
11	Jammu & Kashmir	0*	69.57972	73.97099	53.15445
12	Jharkhand	0*	14.91025	71.93619	4.818
13	Karnataka	291.71146	581.52346	800.8205	380.74875
14	Kerala	224.4735	921.0361	909.63915	597.24019
15	Madhya Pradesh	265.5508	471.81959	740.89064	307.5062
16	Maharashtra	350.3879	554.69645	622.0670	497.75553
17	Manipur	180.64379	231.72407	261.70605	0*
18	Meghalaya	0*	243.56611	389.5938	35.50804
19	Mizoram	190.1977	304.207	344.3258	532.43616
20	Nagaland	725.6565	1306.3275	1490.04	998.905
21	Odisha	967.4976	1005.08612	1108.46011	785.36118
22	Rajasthan	86.78886	0*	0*	417.55485
23	Sikkim	239.66048	187.03237	221.17	250.9924
24	Tamil Nadu	132.95205	373.8902	661.78722	241.73035
25	Telangana	0*	0*	0*	39.61404
26	Uttar Pradesh	266.7472	290.64425	393.86725	389.51196
27	Uttarakhand	212.9662	498.497	652.470665	285.38853
28	West Bengal	201.30866	385.29988	183.14895	436.42348
29	Puducherry	0*	5.22	0*	0*
30	Lakshadweep	269.9055	124.655	217.185	260.7662
31	Tripura	0*	186.05514	339.4863	15.39162
32	Ladakh UT	61.11591	6.00	0*	0*
	Sub Total –I	5648.84523	9987.55203	13170.741895	9519.59329

* Funds were not released in certain cases where no expenditure was reported, proposals were not received from the States, or the proposals received were deficient vis-à-vis the extant requirements.

ANNEXURE –II

Annexure referred to in reply to part (a) to (d) of the Rajya Sabha Unstarred Question No. 1328 due for reply on 30.07.2026 regarding “Mitigation of human–wildlife conflict”.

State-wise fund released under Central Sponsored Scheme (CSS) of Project Tiger & Elephant during 2022-23 to 2025-26

(₹ in Lakh)

Sl. No	State/UTs	2022-23		2023-24#	2024-25	2025-26
		PT	PE	PT&E	PT&E	PT&E
1	Andhra Pradesh	0*	0*	149.421	365.13	210.4
2	Arunachal Pradesh	787.19	65.81025	1119.9145	1767.99	1181.35
3	Assam	2559.78	167.4	2619.30784	3030.84438	2279.78
4	Chhattisgarh	165.75	0*	292.855	307.98951	249.78
5	Jharkhand	222.75	78.05	405.785	727.556	0*
6	Karnataka	1716.92	97.8453	2613.0834	2801.267	1963.24
7	Kerala	417.59	270.09	996.22425	221.36725	640.86
8	Maharashtra	809.62	28.524	2614.45167	4176.7048	2332.29
9	Meghalaya	0*	32.14	65.25	59.4	61.11
10	Nagaland	0*	235.575	337.77	305.442	319.46
11	Odisha	946.82	212.7695	1012.58764	919.57923	681.46
12	Tamil Nadu	501.35	85.9405	2547.96648	2184.88357	1355.46
13	Tripura	0*	7.36516	27.0855	14.68868	0*
14	Uttar Pradesh	919.96	9.858	1031.9767	2075.10675	263.88
15	Uttarakhand	741.13	18.7415	1495.5241	1823.2319	681.26
16	West Bengal	458.77	30.05	522.58101	425.94994	298.62
17	Haryana	0*	17.4	26.1	31.2	1.76
18	Bihar	246.90	0*	308.9825	543.09678	275.69
19	Rajasthan	529.78	6.18609	968.3004	579.47723	591.78
20	Madhya Pradesh	3956.88	11.388	4303.794	5910.501	1939.82
21	Manipur	0*	0*	14.121	29.25	7.81
22	Mizoram	78.75	0*	144	367.08969	250.63
23	Telangana	0*	0*	323.308	291.682	262.73
24	Himachal Pradesh	0*	0*	19.61	40.572	2.75
	Total	15059.94	1375.1333	23959.99999	29000	15851.92

#Project Tiger and Project Elephant were merged

* Funds were not released in certain cases where no expenditure was reported, proposals were not received from the States, or the proposals received were deficient vis-à-vis the extant requirements.